

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(1) C.P.(I.B)-190/7/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 11.09.2018

NAME OF THE PARTIES: Bank of India
V/s
Shrenuj& Company Ltd.

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. On receiving Reply from the side of the Respondent Debtor the Petitioner Bank is seeking time to file Rejoinder. To be filed in advance before the next date of hearing. Copy to be served to the other side. The matter is adjourned to **11.10.2018 First on Board**.

SD/-

M.K. SHRAWAT
Member (Judicial)

11.09.2018.

HHS